

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No. 69 of 2009**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN  
THROUGH VIDEO CONFERENCING**

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**25/ 26.03.2021** On the request of Mr. Ashutosh Anand, learned counsel  
appearing for the appellants, this case is adjourned.

**(Ananda Sen, J.)**

Kumar